

Central Administrative Tribunal
Principal Bench: New Delhi

OA No. 741/2000

New Delhi this the 1st day of May 2000

(2)

Hon'ble Mr. Justice Ashok Agarwal, Chairman
Hon'ble Mr. V.K. Majotra, Member (A)

Dr. Pradeep Haldar,
Chief Medical Officer,
Govt. of N.C.T. of Delhi,
R/o S-164, Greater Kailash,
Part-II, New Delhi-48

...Applicant
(By Advocate: Shri S.K. Sinha)

Versus

1. Union of India,
through the Secretary,
Ministry of Health and Family Welfare,
Government of India,
Nirman Bhawan, New Delhi.
2. The Government of N.C.T. of Delhi,
through the Secretary (Medical)
5 Sham Nath Marg, Delhi.

...Respondents

ORDER (Oral)

By Mr. Justice Ashok Agarwal, Chairman

Present OA is filed at the stage of issue of a charge-sheet and appointment of Enquiry Officer and Presenting Officer. No interference is called for at this interlocutory stage. It is open to the applicant to agitate all questions raised in the present OA before the Disciplinary Authority. It would also be open to the applicant to pray for appointment of a Legal Assistant, if so advised. It also goes without saying that applicant will be entitled to raise all possible contentions in case the disciplinary authority's ~~result in~~ orders which were adverse to him.

[Signature]

(3)

Present OA is accordingly disposed of. Disciplinary proceedings, we hope will be completed as expeditiously as possible.

V.K. Majotra
(V.K. Majotra)
Member (A)

Ashok Agarwal
(Ashok Agarwal)
Chairman

cc.